

SHRI PERATH NARAYANAN NAIR: Has the attention of the Government been drawn to a statement widely published in almost all the Malayalam papers on the 3rd September, of Shri K. Kelappan, the Sarvodaya leader who had actually visited this area, to the effect that large-scale evictions have taken place in the Niranam, Kuzhittanam and Ameda areas of Kottayam district and that a large number of the dwellings there have been burnt and that a considerable section of the agricultural workers have left their villages for fear of their lives?

SHRI B. N. DATAR: I have not seen that particular statement. But the information that I have obtained from the Kerala Administration is definitely to the effect that no complaint has been received.

Mr. CHAIRMAN: He has not received any information about any complaint.

SHRI PERATH NARAYANAN NAIR: Has the attention of the Government not been drawn to this widely published report in the press? Will the Government kindly make enquiries about the truth or otherwise of this report?

SHRI B. N. DATAR: The Government of India's attention has not been drawn to this. If the State Government has seen it, I am not aware; but the State Government's answer is categorical, that they have not received any complaint regarding the matter the hon. Member had referred to.

SHRI P. A. SOLOMON: Is it not a fact that about ten thousand evictions have taken place after the introduction of President's Rule there? Will the hon. Minister kindly enquire into this matter?

SHRI B. N. DATAR: If the hon. Member sends me any representation, I shall surely consider it.

SHRI PERATH NARAYANAN NAIR: Is it the view of the Government that such a statement by a responsible public leader and widely published in the press, has no basis on facts and that the State Government need not take cognisance of such statements?

SHRI B. N. DATAR: Unless I see the statement, I cannot vouch for it.

INDIAN DELEGATION TO ATTEND BUDDHA CELEBRATION IN JAPAN

***678. SHRI B. D. KHOBARAGADE:** Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

(a) whether Government sent a delegation to Japan to attend Lord Buddha's 2500th birthday anniversary celebrations held at Tokyo in March, 1959;

(b) if so, who were the members of this delegation; and

(c) what expenditure was incurred on this delegation?

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR): (a) Yes, Sir.

(b) 1. Bhadant Anand Kausalyayan.

2. Shri Devapriya Valisinha.

3. Dr. Nalinaksha Dutt, M.P.

4. Prof. P. V. Bapat

5 Prof. T. R. V. Murti

(c) A sum of Rs. 17,000 has been sanctioned for this delegation.

SHRI B. D. KHOBARAGADE: May I know whether the members of the delegation represented any Buddhist organisations in this country?

SHRI HUMAYUN KABIR: Two of the members are associated with the World Fellowships of Buddhists and the Maha Bodhi Society of India.

SHRI B. D. KHOBARAGADE: I understand that the delegation was sent for promoting goodwill and friendship between the people of this country and the Buddhist people of Japan. That being so, would it not have been better to include in this delegation a representative of the Bharatiya Bodhi Mahasabha which represents about two crores Buddhists of this country?

SHRI HUMAYUN KABIR: This was a conference which was considering certain problems of Buddhist scholarship and also for promoting the peace-concept of Buddhism and the method of its realisation. As such two learned societies in this country were associated with it.

श्री पी० ना० राजभोज : क्या मैं जान सकता हूँ कि डेलीगेशन के अलावा बाहर से कुल कितने लोग इस समारम्भ में गये थे और इंडो-बुद्धिस्ट सोसाइटी को भी आप रिकग्नाइज करते हैं या नहीं ?

SHRI HUMAYUN KABIR: Sir, we have given the information about this delegation. If other people go, we are not expected to keep information about them.

ASSISTANCE FOR INTRODUCING THREE-YEAR DEGREE COURSE

*679. SHRI V. C. KESAVA RAO: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that a number of intermediate colleges have been given Central assistance for introducing Three-Year Degree Course;

(b) if so, what is the number of such colleges in Andhra Pradesh and what is the amount of assistance given during the year 1958-59;

(c) whether the new colleges started during 1958-59 and 1959-60 are also given such assistance; and

(d) if so, what is the amount given to such colleges?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) Yes, Sir.

(b) Eight, Sir. About Rs. 54,600.

(c) No, Sir.

(d) Does not arise.

SHRI V. C. KESAVA RAO: What is the basis for the giving of grants to the intermediate colleges for opening the three-year degree courses?

DR. K. L. SHRIMALI: According to the scheme, grants are being given for upgrading intermediate colleges into degree colleges with three-year degree courses or for converting existing degree colleges into the three-year degree colleges. I would like to add that this problem of giving grant to new colleges is under the consideration of the Ministry and we have made a reference to the University Grants Commission and as soon as we receive their recommendations, we shall consider the question in the light of those recommendations.

SHRI T. S. PATTABIRAMAN: Is the hon. Minister aware that in the colleges affiliated to the Madras and Annamalai Universities, a number of seats in the three-year degree courses are vacant, and will the Government make an enquiry why this is so?

DR. K. L. SHRIMALI: It is a different question and if the hon. Member gives notice of a separate question, I shall certainly look into the matter.

SHRIMATI YASHODA REDDY: Most of our colleges in the Telengana region of Andhra Pradesh have been newly started colleges and if this principle of upgrading is to be applied to them, then most of them cannot get assistance as laid down by the University Grants Commission. Will the hon. Minister consider, as a special case, these colleges which have been started recently?

DR. K. L. SHRIMALI: I can only state now that the Ministry is seized of this problem and we are getting it